## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P.No.98/2001 in O.A.No.2624/2000

Hon'ble Shri M.P.Singh, Member(Admn.) Hon'ble Shri Shanker Raju, Member (Judicial)

New Delhi, this the 21st day of August, 2001

- Virender Kumar
   S/o Sh. Jaswant Singh
   r/o 1031, Gali Pathshalawali
   Nanakpura
   Karol Bagh
   New Delhi.
- Banwari Lal s/o Late Sh. Mange Ram r/o C-336, J.J.Colony Budh Nagar Inder Puri New Delhi.

... Petitioners

(By Advocate: Shri Chittaranjan Hatti, through Shri Krishan)

Vs.

- 1. Dr. Punjab Singh Director IARI, Pusa New Delhi.
- Shri R.S.Bhandari Secretary ICAR, Krishi Bhawan New Delhi.

... Respondents

(By Advocate: Shri V.K.Rao, through Ms. Anuradha Priyadarshini)

## ORDER(Oral)

By Shri M.P.Singh, Member (Admnv.):

The learned counsel for the petitioners wishes to withdraw the Contempt Petition as the directions of the Tribunal have been complied by the respondents. The CP is accordingly dismissed as having become infructuous. Notices issued to the respondents are discharged. No costs.

S. ROW (SHANKER RAJU) MEMBER(J)

(M.P.SINGH)
MEMBER(A)

/RAO/